

1	2	3	4
3.	Bihar	1263.00	1134.61
4.	Himachal Pradesh	40.00	40.00
5.	Jammu & Kashmir	250.00	216.11
6.	Madhya Pradesh	444.00	387.34
7.	Manipur	500.00	500.00
8.	Meghalaya	150.00	149.26
9.	Nagaland	74.00	74.00
10.	Orissa	450.00	371.65
11.	Rajasthan	400.00	400.00
12.	Uttar Pradesh	2150.00	2150.00
	Total	6441.00	6002.16

[Translation]

**Tribal and Area Allowance to Central Government Employees Working in Tribal Areas**

4551. SHRI DILEEP SINGH BHURIA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the employees of Union Government and nationalised banks working in tribal areas in various States and Union Territories are not being paid tribal area allowance; and

(b) if so, whether Union Government propose to give them such allowance ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). On the basis of the recommendations of the 7th Finance Commission, Compensatory Allowances have been granted by certain State Governments to their own employees to attract persons of appropriate quality and calibre for working in tribal areas to implement their tribal area upgradation plans. Since the Central Government employees posted in such areas are not directly concerned with the tribal development plans of

the State Governments, the grant of such allowance to them has not been found justified. Scheduled/Tribal area compensatory allowance has been sanctioned to Central Government employees in the specified areas in Gujarat. Compensatory Allowance in Scheduled/Tribal areas has also been sanctioned to P. & T. and Railway employees in Andhra Pradesh.

As regards employees of public sector banks, they are governed by service rules/regulations and by various awards and bipartite settlements. These rules and regulations as well as awards and settlements do not provide for payment of compensatory allowance to employees posted in all tribal areas as such. The bank employees, however, get special compensatory allowance at certain specified places, which include some tribal areas also, where living conditions are difficult.

[English]

**Contempt of Court Cases pending against Collector of Customs, Calcutta**

4552. SHRI ANANDI CHARAN DAS : Will the Minister of FINANCE be pleased to state :